GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT RAJYA SABHA UNSTARRED QUESTION NO -127 ANSWERED ON - 02/02/2022

HOUSING SCHEME FOR TRANSGENDERS IN THE COUNTRY

127. DR. FAUZIA KHAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) whether Government runs/ proposes to run any scheme for housing for transgenders in every district of the country;

(b) if so, the details thereof along with the amount being sanctioned by Government to State Governments for the above scheme; and

(c) the State-wise details of programmes/schemes operational presently for transgenders and achievements made in this regard?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) to (c) The Ministry of Social Justice and Empowerment has formulated a scheme "SMILE -Support for Marginalized Individuals for Livelihood and Enterprise", which includes sub scheme -'Comprehensive Rehabilitation for Welfare of Transgender Persons'. One of the components of the sub-scheme is setting up of Garima Grehs (Shelter Home for Transgender Persons) with the aim of setting up of atleast one Garima Greh in each State.

Ministry has also initiated 12 pilot shelter homes namely Garima Greh: for Transgender Persons and provided financial assistance to community based organizations (CBOs) for setting up of these shelter homes. These pilot shelter homes are located in States of Maharashtra, Gujarat, Delhi, West Bengal, Rajasthan, Bihar, Chhattisgarh, Tamil Nadu and Odisha. Ministry provides financial support to these CBOs directly.
